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(J.H.C. Sch. 1-7) From:		T : Office – 0651-2481449 Fax No. – 0651 – 2481116	
Nikesh Kumar Sinha Registrar (Administration), High Court of Jharkhand, Ranchi.		File No. XXII(6)/1/2022-23/Apptt. Letter No/Apptt. Dated:	
То		,	
 Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Special Judge, CBI, Dhanbad Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Special Court, Elected MP & MLA, Chaibasa. 			
Subject: -	Nomination of Judicial officers for attending two da Civil Matters with CIS Training for District Judges (Fasth August, 2022.	ys Refresher Training Programme in R-11), scheduled to be held on 27 th -	
Ref:	This Court's Letter no. 2954 dated 16.08.2022		
Sir, In continuation to this Court's Letter no. 2954 dated 16.08.2022 on the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid Training Programme scheduled to be held on 27 th -28 th August, 2022 in place of 20 th -21 st August, 2022 at Judicial Academy Jharkhand, Ranchi.			
		Yours sincerely,	
		Sd/- Nikesh Kumar Sinha Registrar (Administration)	
		registrar (Administration)	
C with refer dated 16.0	opy forwarded to the Director, Judicial Academy Jharkhartence to his letter No. 1401/JAJ dated 16.06.2022 and the D8.2022/ the Principal District & Sessions Judges, Dhanbarten C.P.C., e-Courts Project, High Court of Jharkhand	is Court's letter under memo no. 2955 d and Chaibasa/ the Member Secretary,	

uploaded the letter on the Court's website. Registrar (Administration)

(J.H.C. Sch. 1-7) From: Nikesh Kumar Sinha Registrar (Administration), High Court of Jharkhand, Ranchi.	T: Office - 0651-2481449 Fax No 0651 - 2481116 File No. XXII(6)/1/2022-23/Apptt. Letter No/Apptt. Dated:
 Mr. Santosh Kumar No. 2, District & Additional Sess Mr. Amresh Kumar, District & Additional Sess Corruption Bureau, Daltonganj. 	sions Judge-cum-Special Judge, Anti
Subject: - Nomination of Judicial officers for attending two Civil Matters with CIS Training for District Judges 21 st August, 2022.	s (R-10), scheduled to be held on 20 th -
Ref: This Court's Letter no. 2954 dated 16.08.2022 and 2	956 dated 16.08.2022.
Sir, Inviting reference to this Court's letters on the subject not Court has been pleased to direct you to attend only the Training 21st August, 2022 at Judicial Academy Jharkhand, Ranchi.	
	Yours sincerely,
	Sd/- Nikesh Kumar Sinha
	Registrar (Administration)
Memo No. 200 /Apptt. Da Copy forwarded to the Director, Judicial Academy Jhark with reference to his letter No. 1401/JAJ dated 16.06.2022 and dated 16.08.2022/ the Principal District & Sessions Judge, Dalte the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi letter on the Court's website.	I this Court's letter under memo no. 2957 onganj/ the Member Secretary, JHALSA/